

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted under the Consumer Protection Act, 1986)

NOTICE

2nd June, 2020

It is notified for information of the Ld.Counsel and Litigants that the matters before the National Commission will be heard through Video Conferencing from 15th June, 2020, till further orders.

Those who are interested in hearing of their pending matters through Video Conferencing may convey their request to the Registry of the National Commission and also submit the digitized records of their respective cases in the National Commission.

It is further notified that in the fresh matters to be filed w.e.f. 03.06.2020 the parties shall also submit the digitized files along with the physical files of the matters to facilitate the hearings through Video Conferencing.

The Ld. Counsel/Litigants may submit their digitized record through e-mail at **ncdrc@nic.in**.

BY ORDER



**(S. Hanumantha Rao)
Joint Registrar**